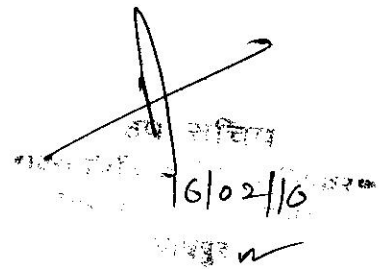


MEDIATION CENTRE , RAJASTHAN HIGH COURT JODHPUR


CAUSE – LIST 18.02.2016

S.No	NAME OF MEDIATORS Shri/Smt/Ms. (Advocate's)	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE P/etitioner's	NAME OF ADVOCATE Respondent's
01.	Shri D.S.Udhawat , Advocate,	S.B.Criminal Rev.Pet.No.879/2015,Smt. Amita Gujar V/s Kapil Dhabai & Ors.	Mr.Abdul Rahim	Mr.Hament Baweja
02.	Shri D.S.Udhawat , Advocate,	S.B.Civil Misc.Appeal No.2003/2013,Jawana Ram V/s Rajendra Kumar	Mr.Vishal Sharama	Mr.V.D.Vaishanv
03.	Shri R.R.Nagori,Sr.Adv.& Manish Sisodia	S.B.Civil Misc.Appeal No.14/2014,Vijay Singh Lodha V/s Chatar Pal	Mr.Alkesh Agarwal	Mr.Manish Sisodia
04.	Shri Dhanpat Choudhary ,Advocate	S.B.Civil First Appeal No.208/2006,Pukhraj V/s Marwar Gramin Bank	Mr.Alkesh Agarwal	Mr.Jagdish Vyas
05.	Shri Santosh Kumar Shankla ,Advocate,	S.B.Civil Misc.Appeal No.1744/2014, Laxmi Kant V/s Shobha Devi	Mr.O.P.Joshi	Mr. Vishal Sharam
06.	Shri Murli Dhar Vaishnav,Retd;D.J. , Advocate,	D.B.Civil Misc.Appeal No.1401/2015,Smt.Suchtra @Pinki V/s Pratap Singh @ Babulal	Mr.Rajesh Shah	Mr.R.S. Chudawat
07.	Shri Murli Dhar Vaishnav,Retd;D.J. , Advocate,	S.B.Civil Second Appeal No.314/1999,Ram Chnadra V/s LR,s Moti lal	Mr.S.L.Jain & Abhinav Jain	Mr.Suesh Shrimali
08.	Dr.Pramila Acharya,Advocate	S.B.Civil Misc.Appeal No.729/2006,Smt.Langu Bai V/s Nayayan	Mr.Sunil Joshi	Mr.R.S. Chudawat
09.	Shri Manak lal Chandak,Advocate	S.B.Civil Misc.Appeal No.950/2005,Thakur Ram V/s Smt.Mnohari Devi	Mr.Kailash Kharti	Mr.R.S.Gill
10.	Shri Manak lal Chandak,Advocate	S.B.C.W.Pet.No.3215/2010, 3216/2010,3217/2010	Mr.Nishat Bora & Amit Mehta& Meenu Purohit	Mr.K.L.Khatri
11.	Shri Baljindra Singh Sindhu	S.B.Crl.Misc.Bail Application No.10577/2015,Sakuntala & Anr V/s State & Ors.	Mr.Sunil Mehta	Mr.Sushil Solanki


  
 16/02/16

## CAUSE – LIST 19.02.2016

S.No	NAME OF MEDIATORS Shri/Smt/Ms. (Advocate's)	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Shri Murli Dhar Vaishnav, & Prashant Sharma ,Both Retd;D.J. , Advocate,	S.B.CivilFirst Appeal No.156/2000,133/2000, 272/2001,	Mr.B.R.Mehta , Sawanand Jasmatiya	Mr.Narendra thanvi & Sajjan Singh ,Prashant Tatia,Rajesh Joshi,Rajesh Joshi,Sunil Purohit, Manoj Bhandari
02.	Smt.Suman Porwal,Advocate	S.B.Civil Misc.Appeal No.1871/2015,Smt.Sumita V/s Rajednra	Mr.S.L.Jain & Abhinav Jain	Mr.B.s.Sandhu
03.	Shru Basant Raj Bhandari,Advocate	S.B.Civil Misc.Tr.Pet.No.Smt.Mala V/s Bharat Kumar	Mr.Bharat Shrimali	Mr.R.S.Maked
04.	Shri Rishi Vaixhnav,Advocate	S.B.C.M.A.No.1619/2008,Smt. Radha V/s Bhawan lal	Mr.S.S.Shaktawat	Mr. N.K.Rastogi

  
DY. SECRETARY

RAJ. STATE LEGAL SERVICES AUTHORITY JODHPUR

“ Help The Needy -- Timely Help May Create History ”